

- (a) whether instances of discrimination of HIV infected persons *viz.* not getting employment under the Mahatma Gandhi National Rural Guarantee Scheme (MGNREGS) have been reported during the last three years;
- (b) if so, the details thereof; State-wise; and
- (c) the directions issued by Government to end such discrimination under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No such specific instance has been reported.

(b) and (c) Do not arise.

NRDWP allocation for Odisha

1064. SHRI BALBIR PUNJ: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Minister is aware of the fact that the allocation to Odisha under National Rural Drinking Water Programme (NRDWP) during 2010-11 is only ₹ 204.88 crore;
- (b) if so, the reasons therefor;
- (c) whether the Central Government will increase the allocation to Odisha to meet the requirement; and
- (d) if not, the reasons therefor?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) and (b) Odisha was initially allocated Rs. 204.88 crore under National Rural Drinking Water Programme (NRDWP) for 2010-11. However the State was actually released a higher amount of Rs.294.76 crore in 2010-11 considering its good performance in utilisation of funds that year. Under the NRDWP funds are allocated to the States as per approved criteria of a) Rural population (40% weightage), b) Rural Scheduled Castes (SC) and Scheduled Tribes (ST) population (10%), c) Areas under Desert Development Programme (DDP), Drought Prone Areas Programme (DPA), Hill Area Development Programme (HADP) and special category Hill States (40%) and d) Rural population managing rural drinking water supply schemes weighted by a Management Devolution Index (10% weightage).

(c) and (d) The allocation of funds to Odisha during 2012-13 is 238.57 crores.

Women participation in MGNREGS

1065. PROF. ANIL KUMAR SAHANI: Will the Minister of RURAL DEVELOPMENT be pleased to state: